

DIVISION BENCH

O-217

COURT - II

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/234(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> DECEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SWASATA CEMENT LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr.Sailendra Kumar Tiwari, Adv. ] For petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Time to file service affidavit is extended by **two weeks**.
3. Post this matter on **19/01/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**